

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 5<sup>th</sup> DECEMBER, 2022, 10:30 A.M.

CP (IB) No. 135/CTB/2019, IA (IB) No. 179/CB/2022

IA (IB) No. 286/CB/2022, IA (IB) No. 309/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	PEC Ltd. -Vs- Maa Tarini Industries Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. Sanjit Kumar Nayak, Erstwhile IRP  
 Mr. Sanjeev Panda,  
 Mr. Sumit Shukla Advocates, Liquidator

For Respondent (s)

:

ORDERIA (IB) No. 179/CB/2022

Erstwhile IRP Mr. S.K. Nayak is present in person. Submits that all his fees and dues have since been paid and settled in full therefore seeks permission to withdraw the application. Permission granted. Accordingly, Application dismissed as withdrawn.

IA (IB) No. 286/CB/2022

Ld. Counsel Mr. S. Panda appears on behalf of the applicant. Ld. Liquidator Mr. G. B. Bhuyan is present in person. The first progress report filed for the quarter ended on 30.09.2022 discussed and taken on file. Accordingly, this application is disposed of.

IA (IB) No. 309/CB/2022

Ld. Liquidator Mr. G. B. Bhuyan is present in person. Preliminary report, Asset memorandum and list of stakeholders filed with the Application discussed and taken on file. Accordingly, this application is disposed of.

Sd

Satya Ranjan Prasad  
 Member (Technical)

Sd

P. Mohan Raj  
 Member (Judicial)